

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (I.B) No.213/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd.	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr Sidhartha Sharma, Adv }
 2) Ms Namrata Bazu, Adv } on behalf
 of Corporate Debtor
 3) MR HEMANT SHARMA, Insolvency Professional }
 on behalf of } H. Sharma
 Mr. Sandeep K. Gupta Resolution Professional }

23/10/2017

ORDER

Mr. Hemant Sharma on behalf of Resolution Professional and Ld.
Counsel for the corporate debtor are present.

Heard. Reserved for order.

SD

(Jinan K.R.)
Member (J)

SD

(Vijai Pratap Singh)
Member (J)